## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/36 & 37/ (IB)/2017

NAME OF THE PETITIONER(S)

: VSO BALAKRISHNAN

NAME OF THE RESPONDENT(S)

: BEST & CROMPTON ENGINEERING LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Rohan Rajasekaean Chirag Gupta for S.R. Rajagopal

Coursel fox Respondents

## **ORDER**

The matter is called, no representation. Registry is directed to issue notice to both the parties. Put up on 20.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM